NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 37(ND)14 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE COMPANY: M/s. Sh. Sundeep Dhir V/s. M/s. Habitare Hotesl & Resorts Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. KARAN MALHOTRA, ADV. Y Respondent Nos.

7. Mr. Mimanshe Vij, ADV. Y Respondent Nos.

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ORDER

Ms. Palak Mishra appearing on behalf of the learned counsel of the petitioner has stated that her senior Learned Counsel is indisposed today and, therefore, the matter may be adjourned. In view of the submissions made by Ms. Palak Mishra, the matter is adjourned and shall come up on 06.10.2016 for final arguments. The earlier order whereby the matter was directed to be taken up on 02.09.2016 is recalled.

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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